

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 3788 OF 2003

M/S. MUSTAN TAHERBHAI Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE & CUSTOMS Respondent(s)

(With office report )

Date: 06/10/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s)

Mr. Ajay Sharma,Adv.

For Respondent(s)

Mr. Vivek Tankha, ASG (N/P)  
Mr. Harish Chander, Sr. Adv. (N/P)  
Mrs. Sunita Rao, Adv. (N/P)  
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after two weeks.

(VINOD LAKHINA)  
Court Master

(KUSUM GULATI)  
Court Master